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Title: The Speaker made the Valedictory Reference on the conclusion of the 12th Session of 15th Lok Sabha.

MADAM SPEAKER: Hon. Members, I tried my best to run the House and see the Constitution (Amendment) Bill through. But, it did not happen and today being the last day, now I am reading the Valedictory Address.

Hon. Members, the Twelfth Session of the Fifteenth Lok Sabha, which commenced on 22nd November, 2012 is coming to a close today.

During this Session, we had 20 sittings and the House sat for 61 hours and 45 minutes.

The Session saw the disposal of important Financial, Legislative and other Business. Discussion on Supplementary Demands for Grants (General) for 2012-13 lasted for four hours and 39 minutes before the demands were voted and the related Appropriation Bill was passed.

During the Session, seven Bills were introduced and seven Bills were passed. Some of the important Bills passed were the Banking Laws (Amendment) Bill, 2012; the Companies Bill, 2012; and the Constitution (One Hundred-Eighteenth Amendment) Bill, 2012 (Insertion of new Article 371J).

The House held a joint discussion on a Motion under Rule 184 on Foreign Direct Investment in multi brand retail trade and a Motion for modification of regulation issued by the Government under Foreign Exchange Management Act. The motions were negated after discussion.

During the Session, 400 Starred Questions were listed, out of which only 49 Questions could be answered orally. Thus, on an average, about 2.45 Questions could be answered per day, which, you will agree, is extremely low. Written replies to the remaining Starred Questions along with 4599 Unstarred Questions were laid on the Table.

About 135 matters of urgent public importance were raised by the Members after the Question Hour and by sitting late in the evening. Hon. Members also raised 244 matters under Rule 377.

The Standing Committees presented 37 Reports to the House.

The House also held Short Duration Discussion under Rule 193 on the need for uniform education system in the country. The discussion remained part-discussed.

During the Session, three important matters were raised by way of Calling Attention, namely (i) situation arising out of spread of Dengue and Chikungunya in the country; (ii) the plight of coconut growers of Tamil Nadu; and (iii) situation arising out of dilution of Jute Packaging Materials (Compulsory Use) Act, 1987. In response to these Calling Attention, the Ministers concerned made statements and also replied to the clarifications sought by the Members.

As many as 35 statements were made by the Ministers on various other important subjects.

Coming to the Private Members' Business, 48 Private Members' Bills were introduced during the Session. Motion for consideration of the Ban on Witchcraft Bill, 2010, which sought to provide for ban on the practice of witchcraft was negated after conclusion of discussion. Another Bill seeking to provide for social security to senior citizens, which was moved on 7 December, 2012 remained part-discussed.

As far as Private Member's Resolutions are concerned, the discussion on Resolution regarding formulation of an action plan to rehabilitate persons displaced for Pakistan, remained inconclusive on 14 December, 2012.

In this Session, the House sat late for 11 hours and 27 minutes. But, regrettably we lost over 59 hours and 7 minutes of time due to interruptions followed by forced adjournments.

I would like to thank the hon. Deputy Speaker and my colleagues in the Panel of Chairmen for their help and co-operation in the completion of business of the House. I am extremely grateful to the hon. Prime Minister, Leader of the House, the Leader of the Opposition, Chairperson of UPA, Minister of Parliamentary Affairs, Leaders of various parties and groups as well as the Chief Whips for their cooperation. I thank the hon. Members of the House. I would also like to thank, on behalf of all of you, our friends in the Media.

I take this opportunity to convey my appreciation to the Secretary-General for the expert assistance he has rendered to me and I compliment the officers and staff of the Lok Sabha Secretariat for their dedicated service to the House. I also thank

the allied agencies for their assistance in the conduct of the proceedings of the House.

I wish Merry Christmas and a Happy New Year to the hon. Members.

Members may now stand up as *Vande Mataram* would be played.

(The National Song was played.)

MADAM SPEAKER: The House stands adjourned *sine die*.

17.37 hrs

The Lok Sabha then adjourned sine die.

* Not recorded.

* Voted through slip.

* Voted through slip.

* The following Members also recorded their votes through slips.

Ayes 335+S/ Shri Mithilesh Kumar, Ganesh Singh, Jagdanand Singh and Yashvir Singh=339

Noes: Nil

* Voted through slip.

* Voted through slip.

* Voted through slip.

* Voted through slip.

* Voted through slip.

* The following Members also recorded their votes through slips.

Ayes 332+S/ Shri Kanti Lal Bhuria, Mithilesh Kumar, Yashvir Singh, Dr. G.Vivekananda, Shrimati Mala Rajya Laxmi Shah and Shrimati Usha Verma=338

Noes:Nil.

* Voted through slip.

* Voted through slip.

* Voted through slip.

* The following Members also recorded their votes through slips.

Noes:Nil.

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.